

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No.426

**IA/1457/ND/2022, IA/4118/ND/2022, Company Appeal/03/ND/2022,  
IA/3504/ND/2020, CA/621/ND/2019, IA/1359/ND/2024 IN  
IB/1023/ND/2018**

**IN THE MATTER OF:**

Model Logistics Pvt Ltd	...	Applicant
Versus		
Advance Home & Personal Care Ltd.	...	Respondent

**Under Section 9 Of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 11.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the SBI	: Mr. Bheem Sain Jain, Adv.
For the ITD	: Mr. Indruj Singh, SSC, Mr. Rahul Singh, Mr. Sanjeev Memon, JSC Ms. Sumita Singh, Mr. Nishant Shokeen, Advs.
For the Liquidator	: Mr. Lakshay Sawhney, Adv. Mr. Vivek Parti Liquidator
For AGM SBI SAMB Delhi	: Mr. Divitiay Kumar, Adv.
For Appellant in Appeal No. 03/2022	: Mr. Abhishek Anand, Mr. Karan Kohli, Mr. Krishna Sharma, Ms. Ridhima Mehrotra, Ads.

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is adjourned to **09.08.2024**.

Sd/-

**DR. SANJEEV RANJAN  
MEMBER (TECHNICAL)**